

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001**  
**Tel No.:011-23753915 / Fax No.:011-23753920**

No. L-7/1/0844(159)-CERC

Dated: 10.7.2014

**Subject: Central Electricity Regulatory Commission (Appointment of Consultants)  
(Second Amendment) Regulations, 2014.**

**PUBLIC NOTICE**

In exercise of powers conferred under Section 178 of the Electricity Act, 2003 (the Act), the Commission has made draft Central Electricity Regulatory Commission (Appointment of Consultants) (Second Amendment) Regulations, 2014, to amend the Central Electricity Regulatory Commission (Appointment of Consultants) Regulations, 2008 as amended from time to time. The draft regulations are annexed to this notice and can also be downloaded from [www.cercind.gov.in](http://www.cercind.gov.in).

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with the Electricity (Procedure for Previous Publication) Rules, 2005, inviting comments / suggestions / objections on the draft regulations which may be sent to the undersigned latest by 31.7.2014.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

**Sd/-**  
**(Shubha Sarma)**  
**Secretary**